

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1946 of 2021

Jamshed Kuraishi @ Choudhary Kuraishi
... Petitioner
Versus
The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. A.K. Chaturvedy, Advocate
For the State : Mr. P.K. Chatterjee, Spl. P.P.

Order No.02 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner personally undertakes to remove the defects as pointed out by the stamp reporter within two weeks after the lockdown period is over.

In view of the personal undertaking of the learned counsel for the petitioner, the defects pointed out by the stamp reporter are ignored for the present.

This criminal miscellaneous petition has been filed at the instance of the petitioners for restoration of A.B.A. No. 1551 of 2021 to its original file.

Learned counsel for the petitioners submits that A.B.A. No. 1551 of 2021 was dismissed for default for non-compliance of the peremptory order dated 08.04.2021 passed by this Court. It is further submitted by the learned counsel for the petitioner that the petitioner stands to suffer irreparable injury if the A.B.A. No. 1551 of 2021 is not restored to its original file and not disposed of on merit as mentioned in paragraph no.6 of this petition. Hence, it is submitted that the A.B.A. No. 1551 of 2021 be restored to its original file.

Learned Spl. P.P. on the other hand opposes the prayer for restoration and submits that there is absolutely no ground let alone sufficient ground to restore the A.B.A. No. 1551 of 2021. Hence it is submitted that this Criminal Miscellaneous Petition, being without any merit be dismissed.

Perusal of the petition reveals that no reason whatsoever has been assigned for non-compliance of the order dated 08.04.2021. Hence, this Court is of the considered view that there is no justifiable reason to allow this criminal miscellaneous petition.

Accordingly, this criminal miscellaneous petition being without any merit is dismissed.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/